3667 Written Answers

to Questions 36

(a) whether the question of the dismissal of 71 workers of the Bankola Colliery of the Asansol-Raniganj field have been brought to the notice of the Assistant Labour Commissioner (Central), Raniganj; and

(b) if so, what action has been taken by the Commissioner to get the workers re-instated?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITA-TION (SHRI JAGJIVAN RAM): (a) Yes.

(b) He is exploring the possibility of settling the dispute amicably.

EDUCATION MINISTER'S DISCRETIONARY Fund

507. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state :

(a) the principles governing the sanction of the grants from his discretionary Fund; and

(b) the grants sanctioned during the year 1965-66, with the names of the grantees?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) These principles are mentioned in Rules 1 to 6 of the 'Rules for Disbursements out of Education Minister's Discretionary Grant'; a copy of these six rules is attached.

(b) A statement giving the desired information is attached. [See Appendix LV, Annexure No. 48 for (a) and (b).]

UNEMPLOYMENT AMONG ENGINEERS AND DOCTORS

508. SHRI SITARAM JAIPURIA: Will the Minister of LABOUR, EMPLOY-MENT AND REHABILITATION be pleased to state:

(a) whether it is a fact that unemployment is being felt even amongst engineers and doctors in the country;

(b) if so, the number of engineers and doctors who are registered with the Employment Exchanges in Delhi at present; and (c) what steps are being taken to give them employment?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITA-TION (SHRI JAGJIVAN RAM): (a) No.

(b) and (c) Do not arise.

KAIRON MURDER CASE

509. SHRI S. C. DEB: Will the Minister of HOME AFFAIRS be pleased to state whether the Central Intelligence Bureau is rendering any assistance to the Punjab Police in the investigation of the Partap Singh Kairon murder case?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): In this connection, attention may be invited to the statement made by the Minister in the Ministry of Home Affairs in the Rajya Sabha on 11-3-65 in response to a Calling Attention Notice by Shri M. P. Bhargava.

UNIFORM PATTERN OF SALES TAX

510. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Ministry of Home Affairs, in consultation with the Planning Commission, is considering a proposal for ensuring a uniform pattern of sales tax in the Punjab, Rajasthan, Uttar Pradesh and Delhi;

(b) if so, whether a meeting of the representatives of these States was recently convened to discuss this matter; and

(c) if the reply to part (b) be in the affirmative, what is the reaction of these States to this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) to (c) The question of bringing about a larger degree of uniformity in the rates of sales tax prevailing in Punjab, Rajasthan, Uttar Pradesh and Delhi with a view to preventing evasion of tax and mobilising additional resources for meeting the urgent requirements of defence and development